

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.03.2019.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

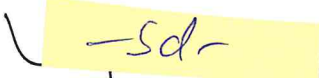
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


**Present: Mr. Arjun Agarwal, Advocate for the Petitioner
Mr. Arun Khatri and Mr. Arun Kumar, Advocates for the
Respondent**

ORDER

Ld. Counsel for the Corporate Debtor submits that though the reply has been filed online and the copy supplied to the Ld. Opposite Counsel, he is unable to file the hard copy with the Registry.

In view of the same, renotify this case on 19th March, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)